

Annexure – 3

Name of the corporate debtor: Ridley Life Science Private Limited; Date of commencement of CIRP 27.05.2026 ; List of creditors as on: 25.06.2026

List of Secured Financial Creditors (Other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% Of Voting Share					
1	Axis Bank Ltd	18-06-2025	7,25,85,565.07	7,25,38,821.28	Secured	Yes	Yes	NO	100%	Nil	NIL	NIL	46,743.79	NIL
	Total Rs.		7,25,85,565.07	7,25,38,821.28								0	46,743.79	

* All the above claimed has been admitted provisionally and subject to further verification in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, At present, the books of account and records of the Corporate Debtor are not in the possession of IRP, despite requests made to the Corporate Debtor. Accordingly, the claim has been admitted based solely on the documents submitted by the claimants.